

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 76 OF 2016 &  
IA NO. 185 OF 2016**

**Dated: 30<sup>th</sup> August, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Chhattisgarh State Power Trading Co. Ltd. .... Appellant(s)  
Vs.  
Bharat Aluminium Co. Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorv Kurup  
Ms. Nidhi Mittal

Counsel for the Respondent(s) : Mr. Hemant Singh  
Ms. Jyotsna Khatri  
Ms. Ankita Bafna for R-1  
  
Mr. Ravin Dubey for R-2  
  
Mr. Ravi Sharma for R-3

**ORDER**

As agreed by the learned counsel appearing for the parties, list the matter for hearing on **11-10-2018**.

**(S.D. Dubey)  
Technical Member**

*tpd/js*

**(Justice Manjula Chellur)  
Chairperson**